

II. Other Categories

1. Retail Trade advances

- | | |
|--|---------------------|
| (a) Limits upto and inclusive of Rs. 5,000/- | Not exceeding 14.00 |
| (b) Limits over Rs 5,000/- and upto Rs. 25,000/- | Not exceeding 15.00 |
| (c) Limits above Rs. 25,000/- | Not exceeding 16.50 |

2. Educational advances

- | | |
|--|-------------------------|
| (a) Indigent students for purpose of higher education in India | Not less than Bank rate |
| (b) Other educational advances | 14.00 – 15.50 |
| (c) All other advances | Not exceeding 16.50 |

III. Term Loans

1. Small Scale Industries units as in the then new definition of SSI

- | | |
|--------------------------|---------------------|
| (a) Backward areas | Not exceeding 13.50 |
| (b) Other areas | 13.50 (Fixed) |
| (c) All other term loans | Not exceeding 15.00 |

2. As at present

(Percent per annum)

| Size of Credit Limit | Existing rate | New rate (effective March, 1 1994) | |
|---------------------------------------|---------------|-------------------------------------|--------------------|
| Over Rs. 25,000/- and upto Rs. 2 lakh | 15.0 | Term loans of three years and above | All other advances |
| | | 14.0 | 15.0 |
| Over Rs. 2 lakh | 15.0 | 14.0 | 15.0 |
| | (minimum) | (minimum) | (minimum) |

Promotion of Adventure Tourism in Orissa

assistance for promotion of adventure tourism in the state;

5533. SHRI K. PRADHANI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(b) if so, the details thereof; and

(c) the action taken to expedite the clearance thereof?

(a) whether the Union Government have received any proposal from the Government of Orissa seeking financial

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM

NABI AZAD): (a) to (c). No Proposals have been received from the Government of Orissa seeking financial assistance for the promotion of Adventure Tourism during 1994-95. Proposals received during 1993-94 are being processed in consultation with State Government.

Demands of the L.I.C. Employees

5534. SHRIMATI VASUNDHARA RAJE: Will the Minister of FINANCE be pleased to state:

(a) whether the employees of the Life Insurance Corporation of India have submitted a charter of demands to the Government;

(b) if so, the main demands of the LIC employees;

(c) whether the Government have examined those demands; and

(d) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Yes, Sir. The main demands of the LIC employees are introduction of an index linked pension scheme, revision of pay scales and other allowances.

(c) and (d). A Memorandum of Understanding has been reached between the LIC and the associations of employees, in which an index linked pension scheme has been accepted for all categories of employees and one advance increment for computerisation to Class III and Class IV employees.

[*Translation*]

Trade Agreement Signed with Foreign Countries

5535. DR. LAL BAHADUR RAWAL:
SHRI RAJVEER SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) the details of trade agreements signed with foreign countries during 1993-94 indicating the names of items covered under export and import, country-wise;

(b) the foreign exchange which was likely to be earned from agreements;

(c) whether the target has been achieved and if not, the reasons therefor; and

(d) the number of years for which the agreements have been signed indicating the details in this regard?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) During 1993-94 India has signed Trade agreements with the following countries;

- (1) Belarus on 14.5.93.
- (2) Slovak Republic on 14.5.93.
- (3) Uzbekistan on 24.5.93.
- (4) Sultanate of Oman on 15.6.93.
- (5) Lithuania on 2.7.93.
- (6) Latvia on 10.9.93.
- (7) Estonia on 15.10.93.